

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. †212**

**TO BE ANSWERED ON THE 11TH DECEMBER, 2018/ AGRAHAYANA 20, 1940
(SAKA)**

SINGLE WINDOW SYSTEM IN DELHI POLICE HEADQUARTERS

†212. SHRI LAXMAN GILUWA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has introduced single window system in police headquarters to register corruption related complaints with a view to keeping a check on corruption prevailing in the police department;

(b) if so, the steps taken by the Delhi Police in this regard;

(c) the number of corruption related complaints received after providing such facilities during the last six months; and

(d) the number of police officials found involved in corruption on the basis of these complaints along with the details of the action taken against them in this regard?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) and (b): Delhi Police has reported that a Single Window System, operating at Police Headquarters under the supervision of I.T. Center, PHQ has been established to facilitate the public to check the current status of their complaints.

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(c) and (d): As reported by Delhi Police, the details of complaints of corruption received at Single Window System against Delhi Police personnel/officers during the last six months (01.06.2018 to 30.11.2018)

are as under :

No. Of Complaints	No. Of Complaints Substantiated	No. Of Complaints Not Substantiated	No. Of Complaints Pending enquiry	Action Taken against erring police personnel			
				Case registered	Major	Show Cause Notice / Explanation Advisory/ Warning Issued/ Proposed	Departmental enquiry initiated/ proposed
650	10	408	232	2	0	7	1
